THE HIGH COURT OF MEGHALAYA
SHILLONG

N O T I C E

No. HCM. III/175/2019-Judl/968 **Dated, Shillong the 20th April 2020**

Take notice that the following case shall be listed on **Tuesday, 21st April 2020** at **12.00 PM** via Video Conference before the **DIVISION BENCH** comprising **Hon'ble Mr. Justice H.S. Thangkhiew** and **Hon'ble Mr. Justice W. Diengdoh**.

"PIL 4/ 2020

THE HIGH COURT OF MEGHALAYA BAR ASSOCIATION AND ANR.

VS.

THE UNION OF INDIA AND 6 ORS."

By order,

sd/-
JOINT REGISTRAR (JUDL.)

Memo No. HCM.III/175/2019-Judl./968-A **Dated Shillong, the 20th April 2020**

Copy for information to: -

1. The Registrar–cum–PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice Ranjit Vasantrao More, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
4. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
5. The P.S to Advocate General/ Addl. Advocate General, Meghalaya, Shillong.
6. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
7. The P.A to the Registrar General, High Court of Meghalaya, Shillong.
8. The President/ Secretary, High Court Bar Association, Shillong.
9. All Court Masters concerned for information.
10. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
11. Notice Board.
12. Office File.

JOINT REGISTRAR (JUDL.)